Condition of National Highway No. 87 from Rampur to Rudrapur

†1384. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Minister is aware of the fact that the condition of National Highway No. 87 from Rampur to Rudrapur is not good for vehicles even after its repeated maintenance;
- (b) if so, whether the Ministry would contemplate to get this highway constructed with cement; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) The work for widening and strengthening to four lane National Highway standard of Rampur-Rudrapur section of NH-87 (km 0.00 to km 43.45) has been awarded by National Highways Authority of India (NHAI) and agreement for the project has been signed in June 2016. This widening work is taken up with cement concrete pavement (rigid pavement). The existing road condition of Rampur-Rudrapur section was not in trafficable condition due to damages caused during the last monsoon. However the stretch of Rampur-Rudrapur section is now repaired and presently the road is maintained in trafficable condition.

Use of social media to identify bad roads

†1385. SHRI NARESH AGRAWAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Ministry is avoiding the use of modern day mobile facilities like whatsapp and facebook;
- (b) if so, the reasons therefor and whether it is possible for the Ministry to ask for the pictures of National Highways that are in poor condition through whatsapp and facebook, and to assure their instant repair; and
- (c) if not, the ways through which the Ministry gets information on bad condition of National Highways and the time taken to tackle with the situation after getting the information?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) No, Sir.

[†] Original notice of the question was received in Hindi.

- (b) Ministry get information from State PWD regarding poor condition of roads through all means of communication which includes social media, whatsapp, emails, fax. etc.
- (c) The State PWD inform about the bad condition of the road and gets sanction of work for improvement of the National Highways. The work is implemented through tendering process and completed within a reasonable time.

Electronic/innovative toll management system

1386. SHRI SHAMSHER SINGH DULLO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government proposes to introduce electronic/innovative ways for toll collection in the entire country keeping in view the increasing traffic at toll plazas and if so, the details thereof;
 - (b) whether Government has conducted any study for the purpose; and
- (c) if so, the details thereof and the time by which these electronic/innovative ways are likely to be implemented across the country?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) Yes, Sir. Government is implementing Electronic Fee Collection (EFC) System on National Highways in the country to allow cashless transaction. In order to remove bottlenecks and ensure seamless movement of traffic and collection of fee as per notified rates, a Committee under Shri Nandan Nilekani had submitted a report. For seamless movement at Fee Plazas, a cashless payment mechanism (FASTag) has been rolled out. The use of FASTag shall reduce traffic congestion and increase user convenience in making payments without stoppage at fee plazas thus saving on time, money and fuel. Electronic Fee Collection (EFC) System has been rolled out w.e.f. 25.04.2016. As on 23.11.2016, 347 numbers of fee plazas out of 366 across the country has been integrated and made operational for EFC transaction.

Widening of National Highway No. 24

1387. SHRI DILIP KUMAR TIRKEY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) what is the current status of the proposed widening of NH-24 leading to Delhi; and
 - (b) by when, the work is expected to be completed?